NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

Present:

T.C.A. No. 19/(MAH)/2016 CA No. SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T) ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: Smt. Renu Rajesh Agarwal & Anr. V/s.

M/s. Supreme Transport Organisation Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956 and 58/59 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>Order</u>

TCA No.19/59/CLB/MB/MAH/2016

Neither the Petitioner nor the Respondent side present.

List this matter for hearing on 23.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)